

**GOVERNMENT OF INDIA  
MINISTRY OF COMMERCE & INDUSTRY  
DEPARTMENT FOR PROMOTION OF INDUSTRY AND INTERNAL TRADE**

**LOK SABHA**

**UNSTARRED QUESTION NO. 3549.  
TO BE ANSWERED ON WEDNESDAY, THE 17<sup>TH</sup> MARCH, 2021.**

**PROMOTION OF LOCAL MANUFACTURING**

**3549. SHRI BANDI SANJAY KUMAR:**

Will the Minister of **COMMERCE AND INDUSTRY** be pleased to state:

वाणिज्य एवं उद्योग मंत्री

- (a) whether any tariff protection to promote local manufacturing in India will come with inbuilt sunset clauses, if so, the details worked out/implemented so far;
- (b) whether recommendations have been given by NITI Aayog , asserting that the country's self-reliance mission must not be equated to it becoming a 'protectionist' and closed economy and the Government propose to extend the production linked incentive (PLI) scheme for manufacturing pharmaceuticals, medical devices and electronics announced under the Atma Nirbhar Bharat package to six more sectors and want to give our domestic entrepreneurs the best situations to attract more FDI; and
- (c) if so, the details thereof and the progress made so far in this regard?

**ANSWER**

वाणिज्य एवं उद्योग मंत्रालय में राज्य मंत्री (श्री सोम प्रकाश)

**THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE & INDUSTRY  
(SHRI SOM PARKASH)**

**(a) to (c):** Keeping in view India's vision of becoming 'Atmanirbhar' and to enhance India's Manufacturing Capabilities and Exports, an outlay of INR 1.97 lakh crore has been announced in Union Budget 2021-22 for PLI schemes for 13 key sectors for a period of 5 years starting from fiscal year (FY) 2021- 22. These 13 sectors include already existing 3 sectors named (i) Mobile Manufacturing and Specified Electronic Components, (ii) Critical Key Starting materials/Drug Intermediaries & Active Pharmaceutical Ingredients, and (iii) Manufacturing of Medical Devices and 10 new key sectors which have been approved by the Union Cabinet recently in November 2020. These 10 key sectors are:

- (i) Automobiles and Auto Components, (ii) Pharmaceuticals Drugs, (iii) Specialty Steel, (iv) Telecom & Networking Products, (v) Electronic/Technology Products, (vi) White Goods (ACs and LEDs), (vii) Food Products, (viii) Textile Products: MMF segment and technical

textiles, (ix) High efficiency solar PV modules, and (x) Advanced Chemistry Cell (ACC) Battery.

The PLI schemes will be implemented by the concerned Ministries/ Departments and will be within the overall financial limits prescribed. Domestic as well as foreign owned entities are eligible to be beneficiaries of these PLI schemes.

The PLI Schemes are expected to enable the setting up of a widespread supplier base for the global champions established under the scheme. It will help bring scale and size in key sectors and create and nurture global champions.

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